

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23474/2019

(Arising out of impugned judgment and order dated 27-02-2019 in WC No. 11557/2011 passed by the High Court of Judicature at Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

KUNWAR SAIN & ORS.

Respondent(s)

(IA No. 141943/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 141942/2019 - EXEMPTION FROM FILING O.T.)

Date : 20-02-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. K. Parameshwar, A.A.G.
Mr. Ajay Aggarwal, A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Manoj Kumar Dwivedi, Adv.
Mr. Pankaj Singh Bisht, Adv.
Mr. P.C. Patnaik, Adv.
Mr. Pravin Kumar Kashyap, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Mr. Maneesh Pathak, Adv.
Mr. Piyush Dwivedi, AOR
Ms. Vibha Bhatt, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Tag with Civil Appeal No. 7647 of 2009.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR